

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

(18) C.P.(IB)1676/8&9/(MB)/NCLT/2017

CORAM: Present : SHRI M.K. SHRAWAT
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY
LAW TRIBUNAL ON 15.06.2018

NAME OF THE PARTIES: Sodexo Food Solutions India Pvt. Ltd.
V/s.
Naik Business Services Pvt. Ltd.

SECTION OF THE COMPANIES ACT : 9 of I&B Code.

ORDER

1. The Learned Representatives of both the sides are present.
2. By the Order of the Bench matter is adjourned to **24.07.2018.**

SD/-

M.K. SHRAWAT.
Member (Judicial)

15.06.2018.

Aah/Suresh